

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 350/63/2018

Date of Order: 09.04.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Dipak Das
Vs.
M/O Finance

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : None

ORDER (Oral)

Per Dr. Nandita Chatterjee, Administrative Member:

Heard Id. Counsel for applicant at length

2. The applicant had approached before the Tribunal under Section 19 of the AT Act, 1985, seeking the following reliefs:

“8(a) To issue direction upon the respondents to consider the representation dtd. 15.09.16, 10.11.16 and 07.03.17 for payment forthwith.

(b) To issue further direction upon the respondents to give all consequential benefit to the applicant forthwith.

(c) Any other order or orders as the Id. Tribunal deem fit and proper.

(d) To produce connected departmental record at the time of hearing.”

3. Id. Counsel for applicant submits that representations dated 15.09.2016 & 10.11.2016 (Annexure A-1 & A-2 to the OA) and another reminder dated 07.03.2017 (Annexure A-5 to the OA) are pending before the respondent authority.

4. Upon perusal of the representations, however, it appears that each representation is an intention to approach the Central Administrative Tribunal for justice and hence, without entering into the merits of this case, we accord the applicant liberty to make a comprehensive representation to the respondent nos. 2 & 3, within a period of 15 days from the date of receipt of a copy of this order.

5. The concerned respondent authority, after receipt of such comprehensive representation, may decide according to rules and regulations as applicable and pass a reasoned and speaking order within a period of 4 weeks from the date of filing of such representation. The order so passed to be communicated to the applicant immediately thereafter.

6. With this observation, the OA is disposed of. No order as to costs.

(Dr. Nandita Chatterjee)
Member (A)
pd

(Manjula Das)
Member (J)

